

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA 157 of 2014 in
Appeal No. 10 of 2013

Dated : 9th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Association of Classified &
Approved Hotel of Kerala **... Appellant(s)**

Versus

Kerala State Electricity Regulatory
Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. James P. Thomas
Counsel for the Respondent(s): Mr. M.T. George for KSEB

ORDER

At the request of the learned counsel for the Applicant, post
the matter on **22.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js